

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:991

ANSWERED ON:25.11.2009

RETIREMENT SCHEME OF GOVERNMENT EMPLOYEES

Jeyadural Shri S. R.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government employees and the university teachers whose birth date falls on the first day of a month retire on the afternoon of the last day of the preceding month whereas those whose birth date falls on any other day of the month retire on the last working day of that month and hence are paid full salary and allowances;

(b) if so, the reasons therefor;

(c) whether the Central Government proposes to look into the matter and rectify the anomaly, if any;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

(a): Yes, Sir.

(b) Accepting the recommendation of the 3rd Central Pay Commission for simplification of accounting procedure and speedy settlement of pension cases, Central Government issued Orders on 24th November, 1973 for retirement of employees on the last day of the month in which they attain the age of retirement. An employee whose date of birth falls on the first day of a month attains the age of retirement on the last day of the previous month and, therefore, retires on that day.

(c), (d) & (e) : The decision does not constitute an anomaly.